

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 395 of 2013 (SZ) (THC)  
(W.P.No.14947 of 2012 of the High of Kerala)**

Applicant(s) Vs. Respondent(s)  
*Suo Motu* proceedings initiated based on the representation received from Justice R. Bhaskaran, Former Judge. State of Kerala,  
Rep. by its Chief Secretary to Govt.,  
Trivandrum and others.

Legal Practitioners for Applicant(s) Legal practitioners for respondent(s)  
M/s.P.B.Sahasranaman, Smt. Suvitha A.S. for R1 to R4,R7 and  
S. Kamalesh Kannan,& Sai Sathiya Jith R10  
Smt. M. Sumathi for R5  
Shri George Zachriah for R6  
Smt. Rema Smrithi for R8  
M/s.S.S.Chand Associates  
Subbash Chand. S  
Peter T. Thomas for R9

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 10<sup>th</sup> August, 2017</p> <p><b><u>Application No. 395 of 2013:</u></b></p> <p>Respondent No.4 filed the reply today. It is taken on record. Learned counsel appearing for respondent Nos.1 to 3 submitted that the reply filed by respondent No.4 is being adopted as their reply also and no separate reply is to be filed.</p> <p>There is no representation for respondent No.5, the Ministry of Environment, Forests and Climate Change (MoEF &amp;CC). The reply of MoEF &amp; CC shall be filed without failure within two weeks.</p>

Respondent Nos.6 and 9 have already filed their reply. Respondent No.8 filed the reply today. It is taken on record.

Learned counsel appearing for respondent No.10 seeks further time to file the reply. Let the reply be filed without failure within two weeks.

Show cause notices issued to M/s.Rajakkad Medical Centre, Rajakkad and M/s.St. Johns Medical Centre, Rajakkad and were already served. Learned counsel appearing for the notices seek time to file the reply. Let the reply to the show cause notice be filed within two weeks.

List the matter on 11.09.2017.

.....J.M.  
(Justice M.S. Nambiar)

